

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA NO. 314 OF 2015 IN APPEAL NO. 162 OF 2015 &  
IA NO. 260 OF 2015**

**Dated: 1<sup>st</sup> February, 2016**

**In the matter of:-**

**Adani Power Maharashtra Ltd.**

**.... Appellant (s)**

**Versus**

**Maharashtra Electricity Regulatory Commission & Anr.**

**.... Respondent (s)**

**ORDER**

The Court has not assembled. As agreed by the parties, list the matter on **11.02.2016.**

**COURT MASTER**